

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00079/2017

DATED THIS THE 6TH DAY OF JUNE, 2018  
HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)  
HON'BLE SHRI P. K. PRADHAN, MEMBER (A)

M.Krishnamurthy,  
S/o Muniyappa,  
Aged 51 years,  
R/a E-23, New Housing colony,  
Indian Institute of Science,  
Bangalore 560 012  
working as  
Deputy Financial Controller,  
Indian Institute of Science,  
Bangalore. ....Applicant

(By Shri N.Amaresh..... Advocate)  
Vs.

- 1.Union of India,  
Rep. by its Secretary,  
Ministry of Textiles,  
Udyog Bhavan,  
New Delhi
2. The Chair Person,  
Board of Governors (BOG),  
National Institute of Fashion Technology,  
Near Gulmohar Park,  
Hauz Khas, New Delhi .
3. The Director General,  
National Institute of Fashion Technology,  
Near Gulmohar Park,  
Hauz Khas, New Delhi
- 4.The Registrar,  
Esst. DOPT, NIFT, HO,  
NIFT Campus,  
Near Gulmohar Park,  
Hauz Khas, New Delhi

5.Dr.Elangovan.N,  
aged about 45 years,  
Associate Professor,  
Christ University,  
Bangalore 29.

...Respondents

(By Shri K.Gajendra Vasu , Sr.Panel Counsel for R 1 to 4)  
By Shri K.Hanifa..... Advocate for R 5)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

1. After hearing the matter for some time wisdom dawns on the learned counsel for the applicant. He seeks to withdraw the OA, as otherwise severe consequences might have visited him. We accept his persuasion.
  
2. OA is, dismissed as withdrawn. No order as to costs.

(P. K. PRADHAN)  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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